

DIVISION BENCH  
COURT - II

**O-210**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/16(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | JAYVEE ENGINEERING CORPORATION<br>VS<br>RUNGTA PROJECTS LTD |
| UNDER SECTION    | SEC 433(E)/433(F) OF CA 1956                                |

**Appearance (via video conferencing/physically)**

Mr. U.S. Menon, Adv. ] for the Operation Creditor/Petitioner.  
Mr. Abhirup Chakraborty, Adv.

Mr. R. Goel, Adv. ] for the Respondent  
Ms. T. Luhariwala, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter on **22.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**